

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL - SOUTHERN ZONE,
CHENNAI**

Original Application No. 39 of 2020 (SZ)

BETWEEN:

Dr. Lubna Sarwath

...Applicant

A N D

The State of Telangana,
Rep. by its Chief Secretary

& 8 Others

...Respondents

AFFIDAVIT FILED BY THE RESPONDENT NO. 9

Filed On : 20.02.2023

Filed by:

Phoenix Spaces Private Limited
Respondent No. 9

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Date: 20.02.2023

Place: Hyderabad



Respondent No. 9

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AFFIDAVIT FILED BY THE RESPONDENT NO. 9

I, V.V. Sathyam, S/o. V. Kesava Rao, aged about 50 years, Occ: Authorised Signatory of Respondent No. 9, having office address at #1335, Road No. 45, Jubilee Hills, Hyderabad, Telangana - 500033, do hereby solemnly affirm and state on oath as under:

1. I respectfully submit that, I am the General Manager and the Authorized Signatory of the Respondent No. 9. I am duly authorized to swear to this Affidavit vide Board Resolution dated 06.07.2020. I am fully conversant with the facts of the case and am competent to depose the present affidavit on behalf of the Respondent No. 9.
2. It is respectfully submitted that, this Hon'ble Tribunal vide its Order dated 07.02.2023 was *inter alia* pleased to direct the project proponent, i.e. the Respondent No. 9, to file an affidavit annexing the plan of the proposed box-type storm water drain.
3. It is submitted that, in pursuance of the said Order and the directions therein, the Respondent No. 9 is herewith submitting the present affidavit in compliance of the same.
4. It is submitted that the Respondent No. 9 shall construct box type storm water drain in place of the presently existing storm water drain, which is a dual hume pipe channel downstream, situated at the development site in Survey Nos. 285, 286 and 287 of the Puppalguda Village, leading from the culvert to the Bulkapur Channel. As agreed, the rooftop rainwater harvesting will be implemented in the



project. The design of the proposed to be constructed box type storm water drain is annexed herewith as **Annexure - A1**.

5. It is submitted that the Respondent No. 9 has submitted an Application to the concerned authorities including the Executive Engineer, North Tanks Division, Irrigation & Catchment Area Development Department, Government of Telangana ("Irrigation Department") vide its Letter dated 20.02.2023 seeking approval from the competent authorities including the Irrigation Department. The Application submitted by the Respondent No. 9 is annexed herewith as **Annexure - A2**.
6. It is submitted that, the works for the construction of the box type storm water drain in the area at Survey No. 285, 286 and 287 of Puppalguda Village shall be undertaken upon receiving the requisite permission(s) from the concerned authorities and be will be completed along with the approved project at the site.

Hence this Affidavit.

Place: Hyderabad
Date: 20-02-2023



**Deponent /
Respondent No. 9**

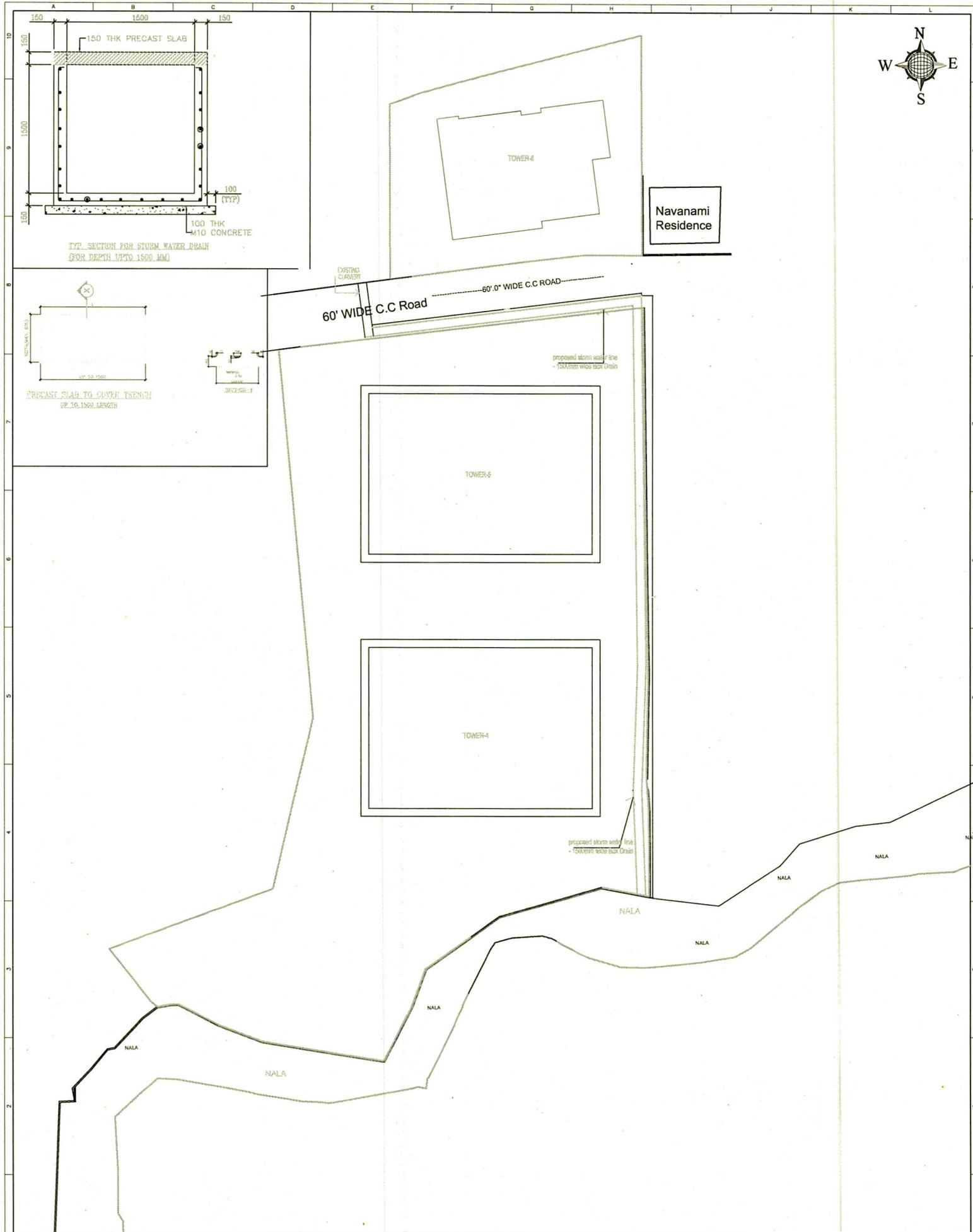
VERIFICATION

I, V.V. Sathyam, S/o. V. Kesava Rao, aged about 50 years, Occ: Authorised Signatory of Respondent No. 9, having office address at #1335, Road No. 45, Jubilee Hills, Hyderabad, Telangana - 500033, do hereby verify and state that the contents stated in the above paras 1 to 6 are true and correct to the best of my knowledge and verified on legal advice, hence verified on this 20th day of February, 2023 at Hyderabad.

Counsel for the Respondent No. 9



**Deponent /
Respondent No. 9**



Plan showing box type storm water drain, situated at the development site in Survey Nos. 285, 286 and 287 of the Puppalguda Village, Gandipet mondal ,RR dist leading from the culvert to the Bulkapur Channel

SCALE: NTS
REV: R0, DATE: 12-02-2023

Date: 20-02-2023

To,
The Zonal Manager & Executive Officer,
TSIIC-IALA Puppalaguda,
YSR Bhavan,
Cyberabad

Sir,

Sub: Submission of plans for construction of box type storm water drain, situated at the development site in Survey Nos. 285, 286 and 287 of the Puppalaguda Village, leading from the culvert to the Bulkapur Channel-Approval -reg

Please refer to the Order dt. 07-02-2023 of the National Green Tribunal Southern Zone, Chennai in Original Application No. 39 of 2020(SZ).

The Hon'ble tribunal has indicated that the existing system of diversion of the storm water through the 0.9 meter dual hume pipe have to be replaced by box-type storm water drain which would be more in terms of width for the unhindered flow of water which can be connected to the Bulkapur Channel and the plan should be approved by the appropriate authorities including the Irrigation Department.

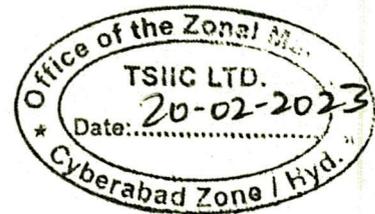
In this regard, as per the directions of the Honourable NGT, we have prepared detailed plans for construction of box type storm water diversion system which are submitted herewith for your perusal and approval please.

Thanking you,

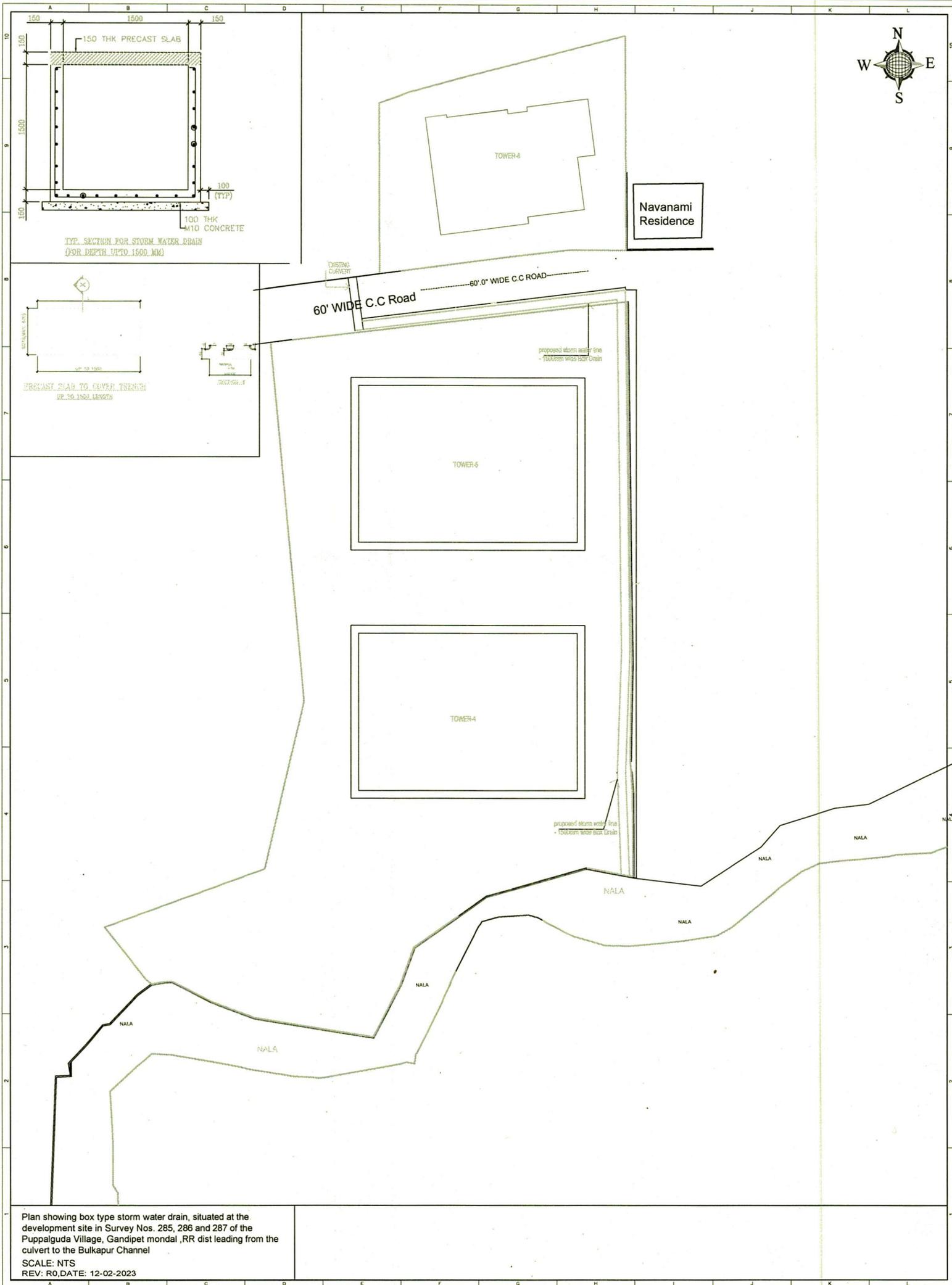
Yours faithfully,

For M/s Phoenix Spaces Private Limited


Authorised Signatory



Encl: Enclosures as attached.



Plan showing box type storm water drain, situated at the development site in Survey Nos. 285, 286 and 287 of the Puppalguda Village, Gandipet mondal, RR dist leading from the culvert to the Bulkapur Channel
 SCALE: NTS
 REV: R0, DATE: 12-02-2023